

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 90 of 2014

Dated : 3rd December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Sasan Power Ltd.
Versus**

....Appellant(s)

**Central Electricity Regulatory
Commission & Ors.**

..Respondent (s)

Counsel for the Appellant (s) :

Mr. J.J. Bhatt, Sr. Adv.
Mr. Vishrov Mukherjee
Mr. Janmali Manikala

Counsel for the Respondent(s) :

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for
R.3 to R.6
Mr. G. Umapathy for R.2
Mr. Saurabh Mishra for R.1
Mr. Anand K. Shrivastava
for R.10

ORDER

As agreed by the learned Counsel for the parties, post the matter
for hearing on **09.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/js